

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.15/05/2016
RT CP No.161/Chd/Hry/2017**

In the matter of:

Rajendra Kumar & Sons (HUF).Petitioner.

Versus

M/s Yamuna Power and Infrastructure Ltd.Respondent.

Present: Mr.Arastu Chopra, Advocate for Mr.Deepak Jain,
Advocate for petitioner.
Mr.Pradeep Nauharia, Advocate for respondent.

The petition and the paper book of instant case has not been put up by the office except the file containing interim orders passed in this case. The office is directed to make a report in this regard and put up the file by 27.10.2017.

It is stated that the arguing counsel for petitioner could not come due to fever and request for adjournment is made. List the matter on 08.12.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 25, 2017.
Ashwani